

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 31.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	R. RAGHAVENDRAN	Counsel for OC	[Signature]
2)	M.K. Ajith Kumar	Counsel for ED	M.K. [Signature]

ORDER

Counsels for both the parties are present. It has been submitted by the Counsel for the Operational Creditor that the parties are engaged in the settlement talks, and prayed for time to report the outcome of the same. At request, time is enlarged. Put up on **29.08.2019 at 10.30 A.M.**

[Signature]
(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

[Signature]
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)